STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF June-2024

			F	orm-1								
	List of cases e-filed during the month											
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name		Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing			
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]			
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-			
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-			
2	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-	-	-			

	Form -2 List of cases in which e-payment of Court fees was made during the month											
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees					
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-					
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-					
3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	Nainital	-	-	-	-	-					

Form -3

List of cases in which Electronic Service of process has taken place during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court Dehradun	Roorkee/ Haridwar	Commercial Suit 13/2024	Bank of Maharashtra Vs. Jaman Ahmed Kalan	-	-	25.06.2024
2	Commercial Court Dehradun	Roorkee/ Haridwar	Commercial Suit 12/2024	Bank of Maharashtra Vs. Moh.Shajad	-	-	27.06.2024
3	Commercial Court Dehradun	Dehradun	Commercial Suit 36/2024	Canara Bank Vs. Dev Construction	-	-	21.06.2024
4	Commercial Court Dehradun	Dehradun	Commercial Suit 354/2023	Canara Bank Vs. Dinesh Negi	-	-	22.06.2024
5	Commercial Court Dehradun	Dehradun	Commercial Suit 384/2023	Canara Bank Vs.Excess Dairy	-	-	22.06.2024
6	Commercial Court Dehradun	Dehradun	Commercial Suit 35/2024	Canara Bank Vs.Gupta Stationary	-	-	21.06.2024

7	Commercial Court Dehradun	Dehradun	Commercial Suit 35/2024	Canara Bank Vs.Nirvana on the Highway	-	-	20.06.2024
8	Commercial Court Dehradun	Dehradun	Commercial Suit 235/2023	Canara Bank Vs.Sanskriti Enterprises	-	-	26.06.2024
9	Commercial Court Dehradun	Dehradun	Commercial Suit 242/2023	Canara Bank Vs.Shivay Enterprises	-	-	06.06.2024
10	Commercial Court Dehradun	Dehradun	Commercial Suit 255/2023	Canara Bank Vs.Suhail Ali	-	-	22.06.2024
11	Commercial Court Dehradun	Dehradun	Commercial Suit 149/2023	Canara Bank Vs.U.M.S. Enterprises	-	-	26.06.2024
12	Commercial Court Dehradun	Dehradun	Commercial Suit 149/2023	Canara Bank Vs.U.M.S. Enterprises	-	1	26.06.2024
13	Commercial Court Dehradun	Dehradun	Commercial Suit 74/2024	Canara Bank Vs.A.P.Associate	-	1	22.06.2024
14	Commercial Court Dehradun	Dehradun	Execution 86/2024	C.S.L Finance Vs. Sanobar	-	-	22.06.2024
15	Commercial Court Dehradun	Dehradun	Commercial Suit 35/2024	Canara Bank Vs. Gupta Stationary	-	-	27.06.2024
16	Commercial Court Dehradun	Dehradun	Arbitration 33/2024	Harjinder Pal Singh Vs. Cantonment Board	-	-	25.06.2024
17	Commercial Court Dehradun	Haridwar	Execution 230/2020	HDB Financial Vs. Hafijudin	-	-	15.06.2024
18	Commercial Court Dehradun	Haridwar	Execution 230/2020	HDB Financial Vs. Hafijudin	-	-	15.06.2024
19	Commercial Court Dehradun	Tehri Garhwal	Execution 173/2023	HDB Financial Vs. Dirgh Pal Singh	-	-	05.06.2024
20	Commercial Court Dehradun	Tehri Garhwal	Execution 173/2023	HDB Financial Vs. Dirgh Pal Singh	-	-	05.06.2024

21	Commercial Court Dehradun	Haridwar	Execution 118/2023	HDB Financial Vs. Choudhary Rajdeep Singh	-	-	27.06.2024
22	Commercial Court Dehradun	Haridwar	Execution 118/2023	HDB Financial Vs. Choudhary Rajdeep Singh	-	-	27.06.2024
23	Commercial Court Dehradun	Muzzafarnagar	Execution 228/2023	HDB Financial Vs. Hafijul	-	-	15.06.2024
24	Commercial Court Dehradun	Haridwar	Execution 228/2023	HDB Financial Vs. Hafijul	-	-	15.06.2024
25	Commercial Court Dehradun	Kotdwar	Execution 175/2023	HDB Financial Vs. Himanshu Sati	1	-	22.06.2024
26	Commercial Court Dehradun	Rudraprayag	Execution 180/2023	HDB Financial Vs. Himanshu Sati	1	-	10.06.2024
27	Commercial Court Dehradun	Rudraprayag	Execution 180/2023	HDB Financial Vs. Sukhdev Lal	-	-	11.06.2024
28	Commercial Court Dehradun	Haridwar	Execution 177/2023	HDB Financial Vs. Ankit Kumar	-	-	22.06.2024
29	Commercial Court Dehradun	Dehradun	Commercial Suit 48/2024	Indian Bank Vs. Satya Air Conditioner	-	-	22.06.2024
30	Commercial Court Dehradun	Dehradun	Commercial Suit 48/2024	Indian Bank Vs. Satya Air Conditioner	-	-	22.06.2024
31	Commercial Court Dehradun	Dehradun	Misc 70/57/2024	Jaideep Kumar Bhatt Vs. Prabhandhak Uttarakhand Gramin Bank	-	1	27.06.2024
32	Commercial Court Dehradun	Dehradun	Execution 239/2023	Kotak Mahindra Prime Vs. Amit Negi	-	-	26.06.2024
33	Commercial Court Dehradun	Dehradun	Execution 240/2023	Kotak Mahindra Prime Vs. Shivam Rohilla	-	-	26.06.2024
34	Commercial Court Dehradun	Dehradun	Arbitration 23/2024	Muneem Prasad Verma Vs. General Manager	-	-	07.06.2024
35	Commercial Court Dehradun	Dehradun	Arbitration 23/2024	Muneem Prasad Verma Vs. General Manager	-	-	07.06.2024

36	Commercial Court Dehradun	Roorkee/ Haridwar	Commercial Suit 12/2024	Bank of Maharashtra Vs. Jaman Ahmed Kalan	-	-	27.06.2024
37	Commercial Court Dehradun	Dehradun	Commercial Suit 134/2024	PNB Vs. Baldev Singh Rattan	-	-	22.06.2024
38	Commercial Court Dehradun	Dehradun	Commercial Suit 134/2024	PNB Vs. Baldev Singh Rattan	-	-	22.06.2024
39	Commercial Court Dehradun	Dehradun	Commercial Suit 19/2024	PNB Vs. Lokesh Mittal	-	-	22.06.2024
40	Commercial Court Dehradun	Dehradun	Commercial Suit 19/2024	PNB Vs. Lokesh Mittal	-	-	22.06.2024
41	Commercial Court Dehradun	Dehradun	Commercial Suit 19/2024	PNB Vs. Lokesh Mittal	-	-	22.06.2024
42	Commercial Court Dehradun	Dehradun	Execution 224/2023	Ravindra Kumar Gupta Vs. Union of India	-	-	07.06.2024
43	Commercial Court Dehradun	Dehradun	Execution 224/2023	Ravindra Kumar Gupta Vs. Union of India	-	-	07.06.2024
44	Commercial Court Dehradun	Dehradun	Execution 25/2024	Samistha Ganguli Vs. Vivek Binepal	-	-	07.06.2024
45	Commercial Court Dehradun	Dehradun	Commercial Suit 307/2023	PNB Vs. Vinit Chaudhary	-	-	28.06.2024
46	Commercial Court Dehradun	Dehradun	Commercial Suit 90/2024	SBI Vs. Abhishek Trading	-	-	03.06.2024
47	Commercial Court Dehradun	Dehradun	Commercial Suit 90/2024	SBI Vs. Abhishek Trading	-	-	03.06.2024
48	Commercial Court Dehradun	Dehradun	Commercial Suit 90/2024	SBI Vs. Abhishek Trading	-	-	03.06.2024
49	Commercial Court Dehradun	Dehradun	Misc 70/55/2024	Shri Ram Finance Vs. Mehar Singh	-	-	12.06.2024
50	Commercial Court Dehradun	Haridwar	Execution 217/2023	Shri Ram finance Vs. Kalicharan	-	-	15.06.2024
51	Commercial Court Dehradun	Haridwar	Execution 149/2023	Shri Ram finance Vs. Rajesh Dhiman	-	-	29.06.2024

52	Commercial Court Dehradun	Haridwar	Execution 10/2020	Shri Ram finance Vs. Ali Hasan	-	-	15.06.2024
53	Commercial Court Dehradun	Haridwar	Execution 149/2020	Shri Ram Transport Vs. Gulshan	-	-	15.06.2024
54	Commercial Court Dehradun	Haridwar	Execution 149/2020	Shri Ram Transport Vs. Gulshan	-	-	15.06.2024
55	Commercial Court Dehradun	Haridwar	Execution 456/2019	Shri Ram Transport Vs. Pervej Alam	-	-	15.06.2024

	Form -4											
	List of total no. of cases randomly allocated during the month											
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)						
[1]	[2]	[3]	[4]	[5]	[6]	[7]						
1	High Court of Uttarakhand, Nainital	-	-	-	1	-						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-						
3	Addl. District Judge, Commercial Court Haldwani	Nainital	-	-	-	-						

	Form -5											
	List of cases in which cases Management Hearing was held during the month											
Sl. No.	Date of Registration	Date of case Management Hearing										
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-					
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-					
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-					

Form 6
Contested commercial cases disposed during the month

				Contested comm		1		1					
SI. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested / settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
	High Court of 1 Uttarakhand, Nainital	Dehradu n	A.O. No. 13 of 2024	Yusuf and others Vs. Ashish Agarwal and others	Ajay Veer Pundir Vs. Shobhit Saharia Shakshi Singh	10.01.2024	Yes	19.06.2024	159 days	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercia 1 Court's Act
1		Chamoli	A.O. No. 246 of 2024	State of Uttarakhand and others Vs. M/s Bharat Bumi Builders and another.	C.S.C Vs. Vikas Bahuguna	20.06.2024	Yes	26.06.2024	06 days	Contested/ Dismissed	N/A	N/A	U/s 37 of Arb. & Conc. Act r/w Section 13 of Commercia 1 Court's Act
		1	Misc 70/58/2023	CBSE Vs. Radex Stationary India	Anupama Gautam	10-06-2023	No	24.06.2024	374	Contested	-	-	Sec-9
2	Addl. District Judge, Commercial Court, Dehradun	2	Execution 174/2023	HDB Financial Vs. Deep Chand	Gaurav Sharma	11-09-2023	No	26.06.2024	270	Contested	-	-	Sec-36
		3	Execution 25/2024	Samistha Ganguli Vs. Vivek Binepal	Vibhore Maheshwari	01-04-2024	No	28-06- 2024	88	Contested	-	-	Sec-36
3	Addl. District Judge, Commercial Court, Haldwani(Nainital)	-	-	-	-	-	-	-	-	-	-	-	-

Form 6(i): Mediation Data during the month

List of cases received for Pre-Institution Mediation and Settlement during the month

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	Nil	Nil	Nil	Nil	Nil
3	DLSA Bageshwar	1	3	Nil	Nil	4
4	DLSA, Dehradun	29	13	1	34	7
5	DLSA, Haridwar	3	14	Nil	1	16
6	DLSA,Nainital	5	4	Nil	5	4
7	DLSA, Pithoragarh	1	4	Nil	Nil	5
8	DLSA, Tehri Garhwal	4	12	Nil	4	12
9	DLSA, U.S. Nagar	81	21	Nil	28	74

Form 6 (ii) Mediation Data on Quarterly Basis (w.e.f. April, 2024 to June, 2024)

Wediation Data on Quarterly Dasis (w.c.i. April, 2024 to June, 2024)															
Sl. No.	Name of the Authority	No. of application received by Authority	Name of Appellant Party		Name of Opposite Party		No. of application slab wise as per schedule-II				ise as	No. of application disposed off as per Rule 3(4) AND 3(6)	No. of application referred	No. of application where no settlement	No. of application where parties reached a
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V	me	for mediation	arrived at as per Rule 7(1)(ix)	settlement as per Rule 7(1) (VII)
[1]	[2]	[3]	[4]	[5]	[6]	[7]			[8]			[9]	[10]	[11]	[12]
1	Mediation Centre High Court of Uttarakhand, Nainital	-	-	-	-	-	-	1	-	-	-	-	-	-	-
2	Almora	8	-	Corporate	Individual	-	6	2	-	-	-	8	8	Nil	Nil
3	Bageshwar	5	-	Corporate	Individual	-	4	1	-	-	-	1	Nil	Nil	Nil
4	Dehradun	68	Individual	Corporate	Individual	Corporate	33	32	2	1	-	70	1	Nil	1
5	Haridwar	35	-	Corporate	Individual	Corporate	20	15	ı	ı	ı	16	Nil	Nil	Nil
6	Nainital	20	Individual	Corporate	Individual	Corporate	17	3	-	-	-	35	Nil	Nil	Nil
7	Pithoragarh	14	Individual	Corporate	Individual	-	10	4	-	-	-	10	Nil	1	1
8	Tehri Garhwal	16	-	Corporate	-	Corporate	15	1	-	-	_	4	1	1	Nil
9	U.S. Nagar	67	Individual	Corporate	Individual	Corporate	38	23	-	1	-	94	1	Nil	Nil

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		118	6	2	122
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1063	167	111	1119
3	Addl. District Judge, Commercial Court Haldwani	Nainital	359	22	2	379

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF June, 2024

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational		2	-	1	1
No. of cases Instituted		189	-	0	
No. of appeals filed			-	-	6
No. of cases pending		1498	-	5	117
No. of cases disposed of		113	-	0	2